

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 20 OF 2020

Mr. Cholu Dias

..... Applicant

V e r s u s

The Goa Coastal Zone Management Authority
& Ors.

..... Respondents

Mr. Nigel Da Costa Fraiss and Ms. Laximi Sawant Advocates for the Applicant.

Mr. Manish Salkar, Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 28th May, 2020

P.C.

According to us, this is not the type of the matter which should have been moved during these times. Accordingly, place this matter on 8th June, 2020 in the regular course.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*